

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 656 of 2020

In the matter of:

Anshul Vashistha

....Appellant

Vs.

Jayhind Steel Traders & Anr.

...Respondents

Present

For Appellant: Mr. Vijayesh Atre, Advocate.

For Respondents: Mr. Anil K. Sharma, Advocate for R-1.

**Dr. G.K. Saraswat (RP) & Mr. Rahul Parasarampuria,
Advocates for R-2.**

ORDER

(Through Virtual Mode)

21.09.2020: Heard Counsel for both sides. Arguments concluded.

'Reserved for Judgment'.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Sim/md